



बिहार गजट

असाधारण अंक

बिहार सरकार द्वारा प्रकाशित

14 माघ 1942 (श0)
(सं0 पटना 94) पटना, बुधवार, 3 फरवरी 2021

संसदीय कार्य विभाग

अधिसूचना

20 जनवरी 2021

सं० सं०का०-1/वि०मं०(सत्र)०1-०1/2021-72—बिहार राज्यपाल का दिनांक 20.01.2021 का निम्नलिखित संदेश विधान मंडल के सदस्यों की सूचना के लिये इसके द्वारा प्रकाशित किया जाता है :-

“Hkkjr d; lfo/kku d; vuPNn 176 d; [k.M %1% d; }kjk inRr 'kfDr;k dk i;kx
djrr g, e] Qkx p'kgku] fcgkj dk jkT;iky] ,rn }kjk ,d l'kFk leor fcgkj fo/kku
e.My d; nkuk l'nu d; fnukd&19 Qjojh] 2021 dk 11-30 ct; iokgu e; l'Ec'kfr
djuk p'grk g; vkj fcgkj fo/kku eMy d; foLrkfjr Hkou d; l'UV'y gky] iVuk e;
lnL;k dh mifLFkr p'grk gA

iVuk]
fnukd&20-01-2021

Qkx p'kgku]
jkT;iky] fcgkjA**

l'j;k ikl'oku]
ljdkj d; vij l'fpoA

20 जनवरी 2021

सं० सं०का०-1/वि०मं०(सत्र)०1-०1/2021-73/अधिसूचना संख्या 72 दिनांक 20.01.2021 का अंग्रेजी में निम्नलिखित अनुवाद बिहार राज्यपाल के प्राधिकार से इसके द्वारा प्रकाशित किया जाता है, जो भारतीय संविधान के अनुच्छेद 348 के खंड (3) के अधीन अंग्रेजी में इसका प्राधिकृत पाठ समझा जायेगा ।

fcgkj&jkT;iky d; vkn'k l]
l'j;k ikl'oku]
ljdkj d; vij l'fpoA

The 20th January 2021

No- P.A.-1/V.M.(Session)-01-01/2021-72— The Following order of the Governor of Bihar dated the 20-01-2021 is hereby published for general information :-

“In exercise of the powers under Clause (1) of Article 176 of the Constitution of India, I, Phagu Chauhan, Governor of Bihar, desire to address both Houses of the Bihar Legislature assembled together on the 19th February, 2021 at 11.30 A.M. and desire the presence of their Members in the Central Hall of Bihar Legislature extension building at Patna.

**Phagu Chauhan,
Governor of Bihar.”**

**Patna,
Dated- 20-01-2021.**

**Suresh Paswan,
Additional Secretary to Government.**

अधीक्षक, सचिवालय मुद्रणालय,
बिहार, पटना द्वारा प्रकाशित एवं मुद्रित।
बिहार गजट (असाधारण) 94-571+10-डी0टी0पी0।
Website: <http://egazette.bih.nic.in>